

**TAPPING OF NATURAL RESOURCES IN
TAMIL NADU**

862. SHRI THILLAI VILLALAN:
SHRI KANCHI KALYANA
SUNDARAM:
SHRI T. K. SRINIVASAN:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have received any proposal to tap the natural resources in Shevarai hills near Salem in Tamil Nadu; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO): (a) No such proposal has been received from the Government of Tamil Nadu to tap ores and minerals in Shevarai hills near Salem.

(b) Does not arise.

**FAMILY PLANNING AND SEATS IN
PARLIAMENT**

863. SHRI THILLAI VILLALAN:
SHRI G. A. APPAN:
SHRI S. SIVAPRAKASAM:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Central Government received any proposal from any of the State Government to regulate the seats in Parliament only according to the population figures of the year 1952 ;

(b) whether the implementation of Family Planning is enumerated as one of the reasons for this proposal; and

(c) if so, what is the attitude of Government in this matter.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRA-SEKHAR): (a) to (c) No such formal proposal has been received but the question was discussed in the 6th meeting of the Central Family Planning

Council held at Bhopal in November, 1969. A copy of the resolution adopted by the Council is enclosed (See below). The recommendation is being examined.

Resolution No. 17.

The Council views with concern the likely adverse effect to those States which are doing family planning work more vigorously than others in respect of parliamentary representation and allocation of plan funds, since the population forms the basis of representation in Parliament and also for 70 per cent of the plan fund allocation and strongly recommends that consistent with the policy of family planning and population control the representation in Parliament should continue to be on the basis of the population as in 1961 census and the allocation of central assistance to States on the basis of the population estimated in 1968 for a period of next 15 years.

CHILDREN'S HOSPITALS

864. SHRI THILLAI VILLALAN:
SHRI G. A. APPAN:
SHRI S. SIVAPRAKASAM:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to start separate hospitals for children in all the States in the country during the current year; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRA-SEKHAR): (a) and (b) A proposal to start children's wards at district hospitals is under consideration. The details have yet to be worked out.

**HINDI OFFICER, DEPARTMENT OF
REVENUE AND INSURANCE, MINISTRY OF
FINANCE**

865. SHRIMATI VIDYAWATI CHATURVEDI: Will the PRIME MINISTER be pleased to state:

(a) the number of cases that were referred by the Enforcement Directo-